GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.3193 TO BE ANSWERED ON $6^{\rm TH}$ DECEMBER, 2019

ASSESSMENT OF PMJAY

3193. SHRI ANUBHAV MOHANTY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether recently a Government survey conducted to assess the progress made under the flagship scheme "Pradhan Mantri Jan Arogya Yojana" (PMJAY) has revealed that less than 50 per cent of the hospitals that have been empanelled under the scheme have been active indicating far lesser utilization of the programme than expected, if so, the details thereof;
- (b) the number of private hospitals that have been empanelled for cashless secondary and tertiary care hospitalization; and
- (c) whether the National Health Authority has expressed its concern over the low activity in the empanelled hospitals and apprehended that hospitals may be denying treatment to the needy ones resulting in low activity in those hospitals, if so, the reaction of the Government thereto and the necessary steps taken in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a): No.
- (b): As on 03.12.2019, 9,124 private hospitals are empanelled under Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY).
- (c): No. A real time dashboard is active where all the implementing states provide details of utilization of benefits in empanelled hospitals in all districts. Regular reviews are held in cases of apparent underutilization or over utilization.

Also, beneficiaries reach out to implementing State Health Agency (SHA) or National Health Authority (NHA) when denied treatment at any empanelled hospitals. So far, 346 such complaints were received at NHA helpline/grievance portal that were resolved with the help of concerned SHA.

Beneficiaries are also informed through auto messages from the system from the time they register for e-cards and are provided the helpline number for any complaint or grievance.

Further, regular IEC activities are undertaken by implementing SHAs to make beneficiaries aware about the scheme and how to utilize benefits under the scheme.